

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 225 OF 2016**

**Dated: 22<sup>nd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s Shree Cement Ltd. ... Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr....Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Ritesh Khar  
Mr. Vevek G. for R-1

Mr. Pradeep Misra  
Mr. Manoj Ku. Sharma for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **16.05.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt